

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO. 3503
TO BE ANSWERED ON 10TH DECEMBER, 2019**

FRAUDULENT RATION CARDS

3503. SHRI SUNIL KUMAR MONDAL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has been successful in tackling millions of eligible and fraudulent ration cards at the same time; and
- (b) if so, the details thereof and if not, the reasons therefor?

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)**

(a) to (b): Department of Food and Public Distribution in collaboration with States/UTs is implementing a scheme on 'End-to-End Computerization of TPDS Operations' to improve the efficiency and transparency in Public Distribution System (PDS) operations.

In order to identify and weed out duplicate/ ineligible ration cards from TPDS, and to enable rightful targeting of food subsidies – States/UTs have been asked to seed the available Aadhaar numbers of eligible beneficiaries in their ration cards/beneficiaries database. At present 85.8% of total number of ration cards under NFSA at the national level have been seeded with Aadhaar number of at least one member of the household. Further, as per information received from States/UTs, a total of 2.98 Crore duplicate/bogus ration cards have been deleted/cancelled by States/UTs during the period 2013-2018.
